## **Financial Irregularities in IGNOU**

1149. SHRI O.P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Vigilance Commission has started investigations into the allegations of serious financial irregularities committed in IGNOU;

(b) if so, whether the officials allegedly involved in this scandal have been removed from their offices pending this probe; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The information is being collected and will be laid on the Table of the House.

## **Colleges Sanctioned by AICTE**

1150. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Engineering Colleges sanctioned by AICTE during the last three years, State-wise and the names of such colleges, state-wise;

(b) the number of colleges actually functioning out of the colleges sanctioned during the last three years;

(c) whether the AICTE conducted inspections of the colleges immediately after it started functioning to see whether the condition prescribed by AICTE have been implemented; and

(d) whether some colleges have been derecognized for not maintaining the standards, if so, the names of such colleges, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The information will be laid on the Table of the House. (c) The All India Council for Technical Education closely monitors the performance of the approved institutions with regard to maintenance of standards and prescribed conditions and takes suitable actions from time to time to ensure that the institution takes suitable remedial steps.

(d) No, Sir.

## **Rehabilitation of Women in Distress**

1151. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are running Institutes for rehabilitation of women in distress in Gujarat;

(b) if so, the details thereof;

(c) the number of women in distress benefited therefrom, during the last three years, year-wise in the State;

(d) whether Government propose to increase the number of such institutes in the State in the near future; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (S. R. BOMMAI): (a) and (b) In accordance with the decision of the National Development Council, the Centrally Sponsored Scheme of Assistance for Setting up Training Centres for Rehabilitation of Women in Distress was transferred to the State Sector from the year 1992-93. However, 8 voluntary organisations are being aided by the Department of Women & Child Development to run 8 short Stay Homes in Gujarat under the Central Sector Scheme of Short Stay Homes for Women and Girls facing social and moral danger, with the objective of protecting and rehabilitating them. Grants totalling Rs. 21.67 lakh were released during the last three years for these Short Stay Homes in Gujart.

(c) The number of women benefitted in the Short Stay Homes in Gujarat are: 180 during 1994-95, 210 during 1995-96 and 240 during 1996-97.